

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

09.10.2017

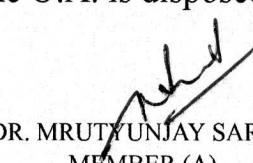
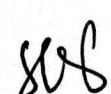
O.A./260/4/2013

MAHESHWAR ROUT
-V/S-
D/O POST

ITEM NO:15

FOR APPLICANTS(S) Adv. : Mr. R.N. Singh

FOR RESPONDENTS(S) Adv.: Mr. S.K. Singh

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant prays to withdraw this case as the same has become infructuous by efflux of time. Hence the O.A. is disposed of being withdrawn.</p> <p style="text-align: center;"> (DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: right;"> (SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p style="text-align: center;">kb</p>